

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/191/2016

NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC

NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Kannan P.T.
 for M/s. Fox Mandal & Associates
 Advocate for Petitioners

2. Ar. L. Sundaresan Fr. Advocate
 for K. Harotham Keenan
 Counsel for R 2

3. Vishnu Mohan,
 for M/s. R. Parthasarathy,
 Rahul Balaji
 Counsel for R1, R5, R6

4. P. H. Arvindh Pandian
 Sr. Advocate
 for Sricharan
 Sai Vilas
 Counsel for R7 & R8

ORDER

Counsels representing both the parties present. Both the counsels submitted their arguments in relation to the maintainability of the petition in CA-1/2016. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)